

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No.254 OF 2005**

Thursday this the 30th day of November, 2006

**CORAM :**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

V.Ramachandran Nair  
Group D (Officiating), Athirampuzha Post Office  
Kottayam Division, Kottayam

: **Applicant**

(By Advocate Mr. P.R.Padmanabhan Nair )

**Versus**

1. Senior Superintendent of Post Offices  
Kottayam Division, Kottayam - 1
2. Assistant Post Master General  
O/o Postmaster General  
Central Region, Kochi - 682 018
3. Chief Post Master General  
Kerala Circle, Thiruvananthapuram - 695 001
4. Director General of Posts  
Department of Communications, New Delhi
5. K.M.Harindran  
Group D (Officiation)  
Kottayam Head Post Office, Kottayam - 1
6. C.K.Saraswathy Amma  
GDS Branch Post Master  
Chempikavu PO, Kottayam.

: **Respondents**

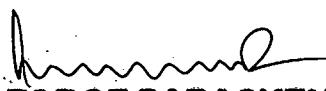
{ By Advocate Mr. TPM Ibrahim Khan, SCGSC (R1-4)  
By Advocate Mr.P.C.Sebastian (R6)  
By Advocate Mr.V.J.James (R5) }

**ORDER**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

It is seen from the records that for the last three occasions, the applicant has been absent. Today also, he was absent even during the second call. The Original Application is dismissed for want of prosecution.

Dated, the 30th November, 2006.

  
**GEORGE PARACKEN  
JUDICIAL MEMBER**

  
**N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER**